

Development of Leisure Centre at Veli (Kerala)

2344. SHRI T. BASHEER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have received any proposal from State Government of Kerala for development of leisure Centre at Veli, Trivendrum under special Centrally assisted schemes; and

(b) if so, the steps Government have taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The project report for the development of Veli Tourist Village, received from State Government of Kerala has been sent to the Ministry of Finance (Department of Economic Affairs) for external assistance.

Meetings of Departmental Council

2345. SHRI RAM SAMUJHAWAN:
SHRI KAMLA PRASAD
SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the agenda of Departmental Council of Ministry of Personnel, Public Grievances and Pensions is lingering on for a year;

(b) the number of meetings of the Departmental Council held during each of the Last Three years; and

(c) the steps taken to finalise the Agenda of the Departmental Council?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The last agenda was circulated for discussion in the meetings held on 6th June, 1988 and 14th October, 1988.

(b) The number of sessions of the Departmental Council meetings held during the last three years are:

1988 - 2 Sessions

1987 - 4 General Sessions

- 2 Special Sessions

1986 - NIL

(c) The next meeting of the Departmental Council is scheduled for 10th April, 1989 when the Agenda will be taken up for further consideration.

Purchase of Stationery From Kendriya Bhandar

2346. SHRI HAFIZ MOHD. SIDDIQ:
Will the PRIME MINISTER be pleased to state:

(a) whether there are no binding instructions on Government Department to make all local purchases of stationery and other items required by them either from Kendriya Bhandar or Super Bazar;

(b) if so, why Government Departments are being compelled to purchase their requirements from Dendriya Bhandar only;

(c) whether Kendriya Bhandar has been found selling sub-standard items of stationery and that too at higher rates than those charged by the Defence stores/canteens; and